

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7358 OF 2002

GUJARAT AGRICULTURAL UNIVERISTY

Appellant (s)

VERSUS

ALL GUJARAT KAMDAR KARMACHARI UNION

Respondent(s)

(With appln.(s) for amendment of cause title and permission to file additional documents and exemption from filing O.T.)

WITH Civil Appeal NO. 7427-7490 of 2002

(With appln.(s) for exemption from filing c/c of the impugned judgment and amendment of cause title and permission to file additional documents and exemption from filing O.T. and with office report)

Date: 14/07/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE R.M.LODHA

For Appellant(s) Mr.P.S.Patwalia, Sr.Adv.

Mr. Sanjay Kapur,Adv.

Mr.D.G.Chauhan, Adv.

Mr.Deepak V.Patel, Adv.

Mr.Rajiv Kapur, Adv.

Ms.Arti Singh, Adv.

Mr.Aman Preet Singh Rahi, Adv.

For Respondent(s)

In-Person

UPON hearing counsel the Court made the following
ORDER

Mr.P.S.Patwalia, learned senior counsel appearing on behalf of the appellant commenced his arguments at 2.20 P.M. and was on his legs when the Court rose for the day leaving the matters as part-heard.

List on 15.07.2009 as part-heard after miscellaneous matters.
(Satish K.Yadav) (Phoolan Wati Arora)
Court Master Court Master